

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ. SHRI. V. C. BARDE  
COURT 50 ADDL. SESSIONS JUDGE  
Criminal Cause List Dated 26-10-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>EVIDENCE PART HEARD</u></b>				
1	SPL CASE CBI	100083/2009	CBI ACB MUMBAI Vs Tapan Kumar Chakraborty and another	
<b><u>CHARGE</u></b>				
2	SPL CASE CBI	100032/2017	The State CBI ACB Vs Sandeep Omprakash Agrawal and others	
<b><u>STEPS</u></b>				
3	SPL CASE CBI	100003/2018	The State of CBI, ACB Vs Deepak Prem Kumar	

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
			<b><u>CHARGE</u></b>	
1	SPL.CASE	100005/2008	State Vs Satish Ramprakash Kir	DGP
			<b><u>STEPS</u></b>	
2	SPL CASE CBI	100055/2014	The State CBI ACB Vs Kishore Kumar Srivastava and anr.	

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**CITY CIVIL AND SESSION COURT MUMBAI  
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COURT 50 ADDL. SESSIONS JUDGE  
Criminal Cause List Dated 28-10-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>HEARING</u></b>				
1	SPL CASE CBI	100008/2018	The State of CBI, ACB Vs Dilip Durga Choudhury and others 3	
2	PMLA SPL CASE	100004/2018	DIRECTOR OF ENFORCEMENT Vs NIRAV MODI AND 23 Ors.	ARCHANA SALAYE
<b><u>EVIDENCE PART HEARD</u></b>				
3	SPL CASE CBI	100120/2009	State CBI ACB MUMBAI Vs Vasudeo Madhukar Mhapsekar 1 another	
<b><u>HEARING BEFORE CHARGE</u></b>				
4	SPL CASE CBI	100007/2018	The State of CBI, ACB Vs Dilip Durga Choudhary and 2 others	
<b><u>APPEARANCE</u></b>				
5	PMLA SPL CASE	100003/2019	DIRECTORATE OF ENFORCEMENT Vs NIRAV DEEPAK MODI AND ORS.26	PP

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**CITY CIVIL AND SESSION COURT MUMBAI  
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COURT 50 ADDL. SESSIONS JUDGE  
Criminal Cause List Dated 29-10-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>HEARING BEFORE CHARGE</u></b>				
1	SPL CASE CBI	100036/2018	STATE GOVERNMENT CBI, ACB Vs Ulhas Ananda Lokhande	
<b><u>REPLY/SAY</u></b>				
2	SPL CASE CBI	100038/2018	CBI, BS and FC Vs Gokulnath Raghu Shetty and others 17	SPP Mr. Limosin
<b><u>APPEARANCE</u></b>				
3	SPL CASE CBI	100016/2018	CBI, ACB Vs M/s. Dujodwala Paper Chemical Ltd. and others 23	

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**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ. SHRI. V. C. BARDE  
COURT 50 ADDL. SESSIONS JUDGE  
Criminal Cause List Dated 31-10-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>HEARING</u></b>				
1	SPL CASE CBI	100033/2016	The State CBI ACB Vs Shripati Mishra and others	
2	MISC APPLN CBI	101469/2019	Naandkumarr Janardan Bagwe and Anr Vs Dhiraj Ashok Khivansara and Others	
<b><u>REPLY/SAY</u></b>				
3	MISC APPLN CBI	100498/2019	Naandkumarr Janardan Bagwe and Anr Vs Sankar Sen AGM, Bank of India and Anr	

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